

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.1639 of 2013

With

W.P.(S) No.3499 of 2015

CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner

:Mr. Manoj Tondon, Adv.

For the Res.State

: Mr. Gaurang Jajodia, A.C. to

S.C.I

Through:- Video Conferencing

10/08.09.2021

Mr. Gaurang Jajodia, learned counsel for the respondent-State submits that a supplementary counter affidavit has been filed, however the same is not on record.

Office is directed to verify and proceed.

Put up this case on 13.09.2021.

(Deepak Roshan, J.)

Fahim/-